

In Chamber

Case :- BAIL No. - 2776 of 2020

Applicant :- Siddharth Varadarajan (Anticipatory Bail)

Opposite Party :- State Of U.P. & Another

Counsel for Applicant :- Amrendra Nath Tripathi, Surangama Sharma

Hon'ble Chandra Dhari Singh,J.

The anticipatory bail application has been taken up today through Video Conferencing.

Sri Jayant Singh Tomar, learned AGA states that Sri V. K. Shahi, learned Additional Advocate General will argue the case. He prays that the matter may be listed day after tomorrow.

Sri I. B. Singh, learned Senior Advocate assisted by Ms. Surangama Sharma has submitted that the matter is urgent and the applicant may be arrested by the police, therefore, the anticipatory bail may be heard.

Since Sri V. K. Shahi, learned Additional Advocate General is not available today, the matter is adjourned.

List/put up the anticipatory bail application on 13.05.2020.

Order Date :- 11.5.2020

VNP/-